## **HIGH COURT OF SIKKIM**

Record of proceedings

## I.A. No. 01/2025 IN CRL.A. No.28 of 2025 (Filing No.)

X ...... APPELLANT

**VERSUS** 

STATE OF SIKKIM & ANR. ...... RESPONDENTS

Date: 08.07.2025

CORAM:

## HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellant : Mr. Kazi Sangay Thupden, Advocate.

Mr. Udai Kunwar, Advocate.

For Respondent: Mr. Thinlay Dorjee Bhutia, Government

No.1. Advocate.

Ms. Pema Bhutia, Assitant Government

Advocate.

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- 1. Admitedly, respondent no.2 in I.A. No.01 of 2025 has not been served. Mr. Kazi Sangay Thupden, learned counsel appearing on behalf of the appellant seeks two weeks time to do so.
- **2.** List this matter on 25.08.2025.

Judge